NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017 MA No. 487/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Urban Infrastructure Trustee Ltd.

V/s.

Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Uday V Shah IRP
1. Adv. Violaki. Rhatia Alv fn Iff
1/b Ajay law Associater.

2. Counsel M. Acif Doctor for
financial
1/b Turrankan & Creditor
Associates

Creditor

ORDER

MA No.487/2017 IN CP No.69/ I&BP/NCLT/MB/MAH/2017

Counsel for IRP is present, Insolvency Resolution Professional is present and Counsel for Respondent is also present. One more Counsel represented that he has filed an Application on behalf of another Creditor in Diary No.1869 of 2017 in the Registry. The Registry is directed to list this said Application along with this Application.

List this matter on 6.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT Member (Judicial)